

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

**CP/020/2/2018
in
OA/20/1523/2015**

Date of order : 08.02.2018

Between :

M. Jogeswara Rao,
S/o. M. Veera Vengaiah,
Aged about 60 years,
Chief Typist (Retd.),
O/o. Divisional Railway manager,
South Central Railway,
Vijayawada Division,
Vijayawada – 520 001,
Krishna District.

....Applicant

AND

1. Shri Vinod Kumar Yadav,
General Manager rep. by
Union of India,
South Central Railway,
Rail Nilayam,
Secunderabad – 500 071.
2. Shri N.V. Ramana Reddy,
Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad – 500 071.
3. Shri P. Nehemiah,
Senior Divisional Personnel Officer,
South Central Railway,
Vijayawada Division,
Vijayawada – 520 001,
Krishna District.
4. Union of India rep. by
the Secretary,
Railway Board,
Rail Bhavan,
New Delhi.

... Respondents

(Respondent No.4 is not a necessary party to the C.P.)

Counsel for the Applicant : Mr. M. Bhaskar
Counsel for the Respondents : Mr. T. Hanumantha Reddy,
Sr. P.C. to CG

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER
{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl.Member }

Learned counsel on both sides present.

2. In view of the stay granted by the Hon'ble High Court at Hyderabad in WPMP No.17845/2017 in W.P.No.14411/2017 dated 21.4.2017, the Contempt Petition is closed.

(MINNIE MATHEW)
ADMN.MEMBER

(JUSTICE R.KANTHA RAO)
JUDL.MEMBER

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